

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 809 of 2020

IN THE MATTER OF:

Palm Products Pvt. Ltd.

....Appellant

Vs.

T.V.L. Narsimha Rao & Anr.

....Respondents

Present:

**For Appellant: Mr. Rishav Banerjee and Ms. Bhavya Sethi,
Advocates.**

**For Respondents: Mr. TVL Narasimha Rao (R-1 in-person).
Mr. Arijit Mazumdar and Mr. Shambo Nandy,
Advocates for R-2.**

O R D E R
(Virtual Mode)

16.02.2021: List the Appeal 'For Admission (After Notice) Hearing' on
24th February, 2021.

Interim directions to continue till then.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

sa/md